(b) if so, w at are the details of the interim propo<sup>^</sup> lis now under consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GH Z>SH): (a) and (b). Government have apr -oved of the necessity for imposing a ailing on urban property. Details of an ar propriate scheme are being worked out in xmsultation with the State Governments, s the subject falls within the State List and Central legislation is possible only a; envisaged in Article 252 of the Constitut on.

## FOREIGN AID

892, SHRI SITARAM JAIPURIA: Will the Minist r of FINANCE be pleased to state the am ua! requirement of foreign aid under the F Durth Plan?

THE MINIS ER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCI (SHRI VIDYA CHARAN SHUKLA): TI; gross foreign aid requirements, exc uding food aid amounting to Rs. 380 cr res, for the Fourth Plan period have be-n estimated at Rs. 3750 crores. This n eans that on an average Rs. 750 crores of foreign aid would be required during each year of the Fourth Plan.

DROUGHT AFFECTED AREAS IN RAJASTHAN

893. SHRI "MTARAM JAIPURIA: Will the Ministi - of FINANCE be pleased to

- (a) whether i( is a fact that a Central team headed y the Adviser, Planning Commission, h s visited in May, 1970 chronically drought affected areas in the country;
- (b) whether il is a fact that sharp differences have cropped up between the Central team and t le officials of the Government of Rajasi lan on the type of rural works in these ireas:
  - (c) if so, the details thereof; and
- (d) the steps taken by the Government of India to resc ve those differences?

THE MINIST ER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE SHRI VIDYA CHARAN SHUKLA): (a) to (d). In the course of its visit to different States, discussions were held by a' Central team with the officials of the Government of Rajasthan at Jaipur

on the 6th May, 1970 on the formulation of schemes to be taken up under the rural works programme in selected chronically drought affected districts in the State. With a view to have a balanced approach which would enable programmes of lasting benefit being taken up in such areas, broad guidelines about the nature and the scope of the schemes were discussed with the officials of the State Government. The Government of Rajasthan have again been requested to formulate their schemes accordingly. These will be finalised by the Central team in consultation with the officials of the State Government.

## RATIONALISING THE PURCHASE MECHANISM

894. DR. DEBI PRASAD CHAT-TOPADHYAYA: Will the Minister of SUPPLY be pleased to state:

- (a) whether Government have recently taken a decision to the effect that Government purchases will be made from all the States, as far as practicable, and not confining these purchases to a few metropolitan cities, industrial areas and these purchase regions; and
- (b) whether Government have decided to increase the number of registered firms to rationalise the mechanism of purchase?

THE MINISTER OF SUPPLY (SHRI R. K. KHADILKAR: (a) The purchase policy followed by the Central Purre'vise Organisation has always been to make purchases on an all-India basis on the strength of competitive quotations received, and not from a few metropolitan cities, industrial areas or selection regions;

(b) The policy of the DGS&D is to encourage as many firms as possible to get themselves registered with them as approved contractors. The firms are invited to get themselves registered by advertisements in the leading newspapers and the Indian Trade Journal from time to time, so as to ensure that the Government purchases are made at competitive and established suppliers.

## ALLEGED ARRESTS OF EMPLOYEES OF GEOLOGICAL SURVEY OF INDIA, CALCUTTA

895. DR. DEBIPRASAD CHATTO-PADHYAYA: Will the Minister of PET ROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that several employees of the Geological Survey of